



\$~1 to 144, 93 (2022) (148 matters)

IN THE HIGH	COURT O	F DELHI AT NEW DELHI
W.P.(C) 8994/20 SHARAD GARG		Petitioner Mr.Venketesh Chaurasia and Ms. Rano Jain, Advs.
	versus	
ITO, WARD 63(1), DELHI & Through	•
W.P.(C) 9427/20 UJJWAL AROR <i>A</i>		Petitioner
OJJ WAL AROKA	Through	
	versus	
ASSISTANT CO DELHI	MMISSION	ER OF INCOME TAX, CIRCLE 59-1 Respondent
222	Through	Ms. Vibhooti Malhotra, Sr.SC. with Mr. Shaliendra Singh and Mr. Udit Sharma, Advocates.
W.P.(C) 9659/20 PANKAJ VERM		Petitioner
TAINKAJ VERWI	Through	Mr. Ved Jain, Advocate with Mishra, Advocate.
INCOME TAX O	FFICER, W	ARD 69-1 & ORS Respondents





Through Mr. Sunil Kumar Agarwal, Sr. SC.

Mr. Satya Ranjan Swain, Sr. Panel Counsel with Mr.Kautilya Birat,

Advocate for R-4.

5.

+ W.P.(C) 11010/2021 & CM 33944/2021

ATS TOWNSHIP PVT. LTD.

..... Petitioner

Through Mr.Harshit Batra, Mr.Ritesh Bajaj,

Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC.

6.

+ W.P.(C) 12926/2021& CMs 40710-11/2021

SHIV KUMAR GUPTA

..... Petitioner

Through Mr.Salil Kapoor, Mr.S.K.Gambhir,

Mr.S.C.Anand, Mr.Tarun Chanana,

Advs.

versus

INCOME TAX OFFICER, WARD 58-7 & ANR. Respondents Through Mr.Ajit Sharma, Sr. SC.

7.

+ W.P.(C) 13021/2021 & CMs 41064-65/2021

AVNI NATH

..... Petitioner

Through Mr. Sunil Kumar Mukhi,

Mr. Tejaswar Nerwal, Mr. Anshul

Mittal. Advs.

versus

INCOME TAX OFFICER WARD 54(1), NEW DELHI

..... Respondents

Through Mr. Kunal Sharma, Sr. SC with





Mr. Satya Ranjan Swain, Sr. Panel Counsel with Ms.Zehra Khan, Jr. SC, Mr.Divyank Rana and Mr. Aman Yadav, Advs.

8.

+ W.P.(C) 13384/2021 & CM APPLs.42168-169/2021

ABHISHEK ARORA Petitioner

Through Mr.Salil Kapoor, Mr.Sanat Kapoor,

Ms.Ananya Kapoor, Mr.Sumit Lalchandani, Ms.Soumya Singh,

Mr. Tarun Chanana, Advs. Mr. T.M. Shivakumar, Adv.

versus

ASSISTANCE COMMISSIONER OF INCOME TAX, WARD 59-1, DELHI & ANR. Respondents

Through Mr.Ajit Sharma, Sr. Standing counsel.

9.

+ W.P.(C) 13746/2021 & CM APPL.43420/2021

ALANA BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Ms. Kavita Jha, Mr. Udit Naresh, Mr.

Vaibhav Kulkarni, Mr.Anant, Mr. Aditya Bali and Mr. Himanshu

Agarwal Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with

Ms.Zehra Khan, Jr. SC and

Mr.Shubhendu Bhattacharyya, Adv





10.

+ W.P.(C) 13748/2021 & CM APPL.43424/2021

ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Ms. Kavita Jha, Mr. Udit Naresh, Mr.

Vaibhav Kulkarni, Mr.Anant, Mr. Aditya Bali and Mr. Himanshu

Agarwal Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Sanjay Kumar, Sr. SC, Ms.Easha

Kadiyan, Adv.

11.

+ W.P.(C) 13754/2021 & CM APPL.43436/2021

SAGARDUTT BUILDERS AND DEVELOPERS PRIVATE LIMITED Petitioner

Through Ms. Kavita Jha, Mr. Udit Naresh, Mr.

Vaibhav Kulkarni, Mr. Anant, Mr. Aditya Bali and Mr. Himanshu

Agarwal Advocates

versus

INCOME TAX OFFICER & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. SC

12.

+ W.P.(C) 13757/2021 & CM APPL.43442/2021

ATHEROL BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Ms. Kavita Jha, Mr. Udit Naresh, Mr.

Vaibhav Kulkarni, Mr.Anant, Mr. Aditya Bali and Mr. Himanshu

Agarwal Advocates

versus





ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Mr.Zoheb Hossain, Sr. SC with Through

Mr. Vipul Agrawal, Mr. Parth Semwal,

Jr.SC

13.

W.P.(C) 13760/2021 & CM APPL.43449/2021 +

> SHIKHI ESTATES PRIVATE LIMITED Petitioner

> > Ms. Kavita Jha, Mr.Udit Naresh, Mr. Through

> > > Vaibhav Kulkarni, Mr. Anant, Mr. Aditya Bali and Mr. Himanshu

Agarwal Advocates

versus

INCOME TAX OFFICER & ANR.

..... Respondents

Mr.Ruchir Bhatia, Sr. SC Through

14.

W.P.(C) 13764/2021 & CM APPL.43456/2021 +

ATHEROL BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Ms. Kavita Jha, Mr. Udit Naresh, Mr. Through

> Vaibhav Kulkarni, Mr. Anant, Mr. Aditya Bali and Mr. Himanshu

Agarwal Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Zoheb Hossain, Sr. SC with

Mr. Vipul Agrawal, Mr. Parth Semwal,

Jr.SC

15.

W.P.(C) 13814/2021& CM APPL. 43599/2021 +

> RSND PROJECTS PRIVATE LIMITED Petitioner

> > Mr. T.M. Shivakumar, Adv. Through





versus

INCOME TAX OFFICER WARD 20(3) & ANR. Respondents
Through Mr.Sunil Agarwal, Sr. SC, Mr.Tushar
Gupta, Jr. SC and Mr.Samarth
Chaudhari, Adv.

16.

+ W.P.(C) 13815/2021 & CM APPL.43600/2021

ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal, Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Sanjay Kumar, Sr. SC, Ms.Easha

Kadiyan, Adv.

17.

+ W.P.(C) 13825/2021 & CM APPL. 43626/2021

SHIKHI ESTATES PRIVATE LIMITED Petitioner

Through Ms. Kavita Jha, Mr.Udit Naresh and

Mr. Himanshu Agarwal, Advocates

versus

INCOME TAX OFFICER & ANR.

..... Respondents

Through Mr. Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain, Adv for Revenue.

18

+ W.P.(C) 13863/2021 & CM APPL. 43758/2021

PROGRESSIVE ALLOYS (INDIA) PVT. LTD Petitioner

Through Mr. Ashish Middha, Adv.

versus





PR. COMMISSIONER OF INCOME TAX & ANR. Respondents Mr.Sunil Agarwal, Sr. SC, Mr.Tushar Through Gupta, Jr. SC and Mr.Samarth Chaudhari, Adv.

19.

W.P.(C) 13888/2021 & CM APPL. 43850/2021 +

> NIDHI GUPTA Petitioner

> > Mr. Anjit Kumar, Sr. Advocate with Through

> > > Mr.Sandeep Chilana, Mr.Priyojeet Chatterjee, Mr.Shekhar Sharma, Mr. Abdullah Tanveer, Ms. Yashodhara Burmon Roy, Ms.Shambhavi Sinha,

Advs.

versus

PRINCIPAL COMMISSIONER OF INCOME

TAX & ANR. Respondents

SC Through Mr.Kunal Sharma. Sr. with

> Ms.Zehra Jr. SC Khan, and

Mr.Shubhendu Bhattacharyya, Adv.

20.

W.P.(C) 13901/2021 & CM APPL. 43877/2021 +

MINAKSHI AGGARWAL Petitioner

> Kapoor, Mr.Sumit Through Mr.Salil

> > Mr.S.K. Lalchandani. Gambhir. Mr.Tarun

Mr.C.S.Anand and

Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 60-4 & ANR. Respondents

Ms. Vibhooti Malhotra, Sr. SC with Through

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.





21.

+ W.P.(C) 13907/2021 & CM APPL. 43889/2021

SHIV KUMAR GUPTA –HUF

..... Petitioner

Through

Mr. Salil Kapoor, Mr. Sumit Lalchandani, Mr. S.K. Gambhir, Mr.C.S.Anand and Mr. Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 58-7 & ANR. Respondents

Through Mr. Ajit Sharma, Sr. SC with

Mr. Anand Ram Mishra, Adv.

22.

+ W.P.(C) 14049/2021 & CM APPL. 44358/2021

DEVI DASS HUF

..... Petitioner

Through

Mr.Salil Kapoor, Mr.S.K. Gambhir,

Mr.C. S. Anand, Ms.Ananya Kapoor

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, WARD 59-8 & ANR. Respondents

Through Mr. Ajit Sharma, Sr. SC.

23.

+ W.P.(C) 14053/2021 & CM APPL. 44366/2021

MUKESH ARORA

..... Petitioner

Through

Mr.Salil Kapoor, Mr.S.K. Gambhir,

Mr.C. S. Anand, Ms.Ananya Kapoor

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, CIRCLE 59-1 & ANR. Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.





24.

+ W.P.(C) 14100/2021 & CM APPL.44486/2021

MUKESH ARORA –HUF Petitioner

Through Mr. Salil Kapoor, Mr. S.K. Gambhir,

Mr. C. S. Anand, Ms. Ananya Kapoor

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, WARD 59-8 & ANR. Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

25.

+ W.P.(C) 14229/2021 & CM APPL.44883/2021

SANJIV MAHESHWARIPetitioner

Through Mr. Ashish Middha, Adv.

versus

PR. COMMISSIONER OF INCOME TAX & ANR. Respondents

Through Mr.Kunal Sharma, Sr. Standing

Counsel for the Revenue.

26.

+ W.P.(C) 14266/2021 & CM APPL.44953/2021

REENA SINGH Petitioner

Through Ms. Divya and Mr.Ruchesh Sinha,

Advs.

versus

ASSISSTANT COMMISSIONER OF INCOME TAX & ORS.

.... Respondents

Through Mr. Puneet Rai, Sr. SC with

Ms. Adeeba Mujahid, Jr. SC.

Ms. Archana Gaur, Adv. for UOI.

Mr.Rishabh Sahu, Central Govt. Sr.

Counsel for R-3.





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W.P.(C) 14337/2021 SUHARSH ARORA

..... Petitioner

Through

Mr. Ved Kumar Jain, Advocate with

Ms. Richa Mishra.

versus

INCOME TAX OFFICER, WARD 48-1 & ORS. Respondents Mr. Abhishek Maratha, Advocate. Through

28.

W.P.(C) 14533/2021 & CM APPL.45713/2021 +

RAVI KUMAR GUPTA

..... Petitioner

Through Aditya Dewan, Mr. Sahil Mr.

Chandra, Mr. Aditya Hooda, Mr.

Vivek Mishra, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Mr. Sr. SC with Through Puneet Rai,

Ms.Adeeba Mujahid, Jr. SC for

Income Tax Department.

29.

W.P.(C) 14610/2021 & CM APPL.46026/2021 +

SANGITA GARG

..... Petitioner

Through Ms. Vaishali Gupta, Advocate with

Mr. Anubhav Gupta and Mr. Vikas

Poonia, Advocates.

versus

OFFICE OF INCOME TAX OFFICER, WARD 59(3), DELHI & ORS. Respondents

Through Mr. Ajit Sharma, Advocate.

> Mr.Narendra Kumar Srivastava.

Advocate for R-4.





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+ W.P.(C) 14711/2021 & CM APPL.46325/2021

SUSHMA GOEL Petitioner

Through Ms. Vaishali Gupta, Mr. Anubhav

Gupta and Mr. Vikash Poonia, Advs.

versus

OFFICE OF INCOME TAX OFFICER, WARD 59(6), DELHI

& ORS. Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr. Shaliender Singh, Jr. SC, Mr. Udit

Sharma, Adv. for Revenue.

Mr. Avnish Singh and Ms. Pushplata

Singh, Advs. for R-4/UOI.

31.

+ W.P.(C) 14712/2021 & CM APPL.46327/2021

UPENDRA GULATI Petitioner

Through Ms. Vaishali Gupta, Mr. Anubhav

Gupta and Mr. Vikash Poonia, Advs.

versus

OFFICE OF ASSISTANT COMMISSIONER OF INCOME

TAX, CIRCLE 28(1), DELHI & ORS. Respondents

Through Mr.Ajit Sharma, Sr. SC with

Mr. Anant Ram Mishra, Adv.

32.

+ W.P.(C) 15071/2021 & CM APPL.47521/2021

SABH INFRASTRUCTURE LIMITED Petitioner

Through Mr.Salil Kapoor, Mr.C.S. Anand,

Mr.Sumit Lalchandani & Mr.Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 22-1 & ANR. Respondents
Through Mr.Sunil Agarwal, Sr. SC, Mr.Tushar





Gupta, Jr. SC and Mr.Samarth Chaudhari, Adv.

33.

+ W.P.(C) 15074/2021 & CM APPL.47528/2021

SANJAY KUMAR Petitioner

Through Mr.Sagar Rohtagi, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr. Abhishek Maratha, Sr. SC,

Mr.Pratyaksh Gupta, Jr. SC for

Revenue.

34.

+ W.P.(C) 15090/2021 & CM APPL.47574/2021

POOJASMIT INVESTMENTS AND TRADING PRIVATE LIMITED Petitioner

Through Mr. Salil Kapoor, C.S. Anand, Sumit

Lalchandani & Tarun Chanana, Advs

versus

INCOME TAX OFFICER, WARD 20-1 DELHI & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. SC

35.

+ W.P.(C) 10/2022 & CM APPL.16/2022

SUMAN JEET AGARWAL Petitioner

Through Mr. Satyen Sethi, Advocate with

Mr. Arta Trana Panda, Advocate.

versus

INCOME TAX OFFICER, WARD 61(1), & ORS. Respondents





Through Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal and Mr.Parth Senwal, Advocates.

36.

+ W.P.(C) 269/2022 & CM APPL.789/2022

SABHARWAL APARTMENTS PRIVATE LIMITED Petitioner
Through Mr. Salil Kapoor, Mr. C. S. Anand,
Mr.Sanat Kapoor and Ms.Ananya
Kapoor, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2, DELHI & ANR. Respondents

Through Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

37.

+ W.P.(C) 271/2022 & CM APPL.793/2022

SHANKAR GROWTH FUND PVT LTD Petitioner
Through Ms. Rano Jain & Mr. Venketesh
Chaurasia, Advocates

versus

ACIT, CIRCLE 22(2), DELHI AND ORS Respondents
Through Mr.Ruchir Bhatia, Sr. SC with
Ms.Mansie Jain, Adv for Revenue.

38.

+ W.P.(C) 387/2022 & CM APPL.1117/2022

SOMNATH VIRMANI

..... Petitioner

Through Mr. Sunil Kumar Mukhi, Mr.Tejaswar Nerwal, Mr. Anshul

Mittal, Advs.

versus





DCIT CIRCLE 13(1) DELHI AND ANR. Respondents
Through Mr.Ajit Sharma, Sr.SC with
Ms.Himangi Kapoor, Adv.

39.

+ W.P.(C) 440/2022 & CM APPL.1229/2022

S N ENTERPRISES Petitioner

Through Mr.Satyen Sethi & Mr.Arta Trana

Panda, Advs.

versus

INCOME TAX OFFICER & ORS. Respondents

Through Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC

40.

+ W.P.(C) 471/2022 & CM APPL.1327/2022

S N ENTERPRISES Petitioner

Through Mr.Satyen Sethi & Mr.Arta Trana

Panda, Advs.

versus

INCOME TAX OFFICER, WARD 63(1) & ORS. Respondents

Through Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC

41.

+ W.P.(C) 496/2022 & CM APPL.1458/2022

ASHISH PODDAR Petitioner

Through Mr. Samyak Jain, Adv.

Mr. Ruchesh Sinha, Ms. Divya, Advs.

versus

INCOME TAX OFFICER WARD 54(1) & ANR. Respondents

Through Mr.Zoheb Hossain, Sr. SC with

Mr. Vipul Agrawal, Mr. Parth Semwal,

Jr.SC





42

+ W.P.(C) 511/2022 & CM APPL.1484/2022

SANTOSH INFRATECH PRIVATE LIMITED Petitioner

Through Mr. Ved Jain, Ms. Richa Mishra, Advs.

versus

INCOME TAX OFFICER, WARD 22-3, DELHI & ORS.

..... Respondents

Through Mr.Sunil Agarwal, Sr. St. counsel

with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs. for

Revenue.

Mr.Neeraj, Mr.Sahaj Garg, Mr.Vedanash Anand, Mr.Rudra Paliwal and Mr.Sanjay Pal, Advs. for

R-4.

Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Aman Sahani, Advocates

for UOI

43.

+ W.P.(C) 576/2022 & CM APPL.1636/2022

MUKESH KUMAR JAIN

..... Petitioner

Through Mr. Purav Middha, Adv.

versus

PR. COMMISSIONER OF INCOME TAX & ANR. Respondents

Through Mr.Abhishek Maratha, Sr. SC &

Mr.Pratyaksh Gupta, Jr. SC

44

+ W.P.(C) 592/2022 & CM APPL.1678/2022

SATISH SINGHAL

..... Petitioner

Through Ms. Rano Jain & Mr. Venketesh

Chaurasia, Advocates

versus





ACIT, CIR 22(2), DELHI & ANR. Respondents Mr.Sunil Agarwal, Sr. St. counsel Through Mr.Tushar with Gupta. Jr.SC. Mr.Samarth Chaudhari, Advs. for Revenue. 45 W.P.(C) 758/2022 & CM APPL.2160/2022 +SANTOSH INFRATECH PRIVATE LIMITED Petitioner Mr. Ved Jain and Ms. Richa Mishra, Through Advs. versus INCOME TAX OFFICER, WARD 22-3, DELHI & ORS. Respondents Through Mr.Sunil Kumar Agarwal, Sr. Standing Counsel. 46 W.P.(C) 965/2022 & CM APPL.2752/2022 +SULOCHNA GOEL Petitioner Mr.Kapil Goel & Mr.Sandeep Goel, Through Advs. versus ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1) Respondents **DELHI AND ANR** Through Mr.Sanjay Kumar, Sr. Standing Counsel with Ms.Easha Kadiyan, Jr. Standing Counsel. 47 W.P.(C) 989/2022 & CM APPL.2794/2022 +SSIPL RETAIL LTD. Petitioner Mr.Gaurav Jain, Ms.Akshita Goyal & Through Mr.Shubham Gupta, Advs. versus ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22(2), **DELHI** Respondent

Mr.Sunil

Kumar

Agarwal,

Sr.

Through





Standing Counsel.

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W.P.(C) 79	95/2022 & CM AP	PPL.2232/2022
RAJ KUM		Petitioner
	Through	Mr.Kapil Goel and Mr.Sandeep Goel, Advs.
	versus	
ASSISTAN & ORS	T COMMISSION	TER OF INCOME TAX CIRCLE 43(1) Respondents
CC 0140	Through	Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC
` '	56/2022 & CM No	
ANAND G	_	Petitioner
	Through	Mr.Kapil Goel & Mr.Sandeep Goel, Advs
	versus	
	NT COMMISSION ND ORS. & ANR.	TER OF INCOME TAX CIRCLE 43(1) Respondents
	Through	Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC
W.P.(C) 90 DEEPAK 0	00/2022 & CM No	.2551/2022 Petitioner
DEEFAR	Through	Mr.Kapil Goel and Mr.Sandeep Goel, Advs.
	versus	A AG 1 U 1

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43 1 Respondents DELHI AND ORS & ANR. Through Mr.Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain, Adv.





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+ W.P.(C) 1057/2022 & CM APPL.3029/2022

ONE POINT REALTY PRIVATE LIMITED Petitioner

Through Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents

Through Mr.Puneet Rai, Sr. SC with

Ms.Adeeba Mujahid, Jr. SC for

Income Tax Department.
Mr.Kamal Kant Jha, SPC for UOI.

52

+ W.P.(C) 1094/2022 & CM APPL.3117/2022

MARK GULATI Petitioner

Through Mr. Nagesh Behl with Mr. Ambrish

Dhawan, Advocates.

versus

ITO WARD 52(1) DELHI & ANR. Respondents

Through Mr.Kunal Sharma, Sr. SC with Ms.Zehra Khan, Jr. SC and

Mr.Shubhendu Bhattacharyya, Adv.

53

+ W.P.(C) 1274/2022 & CM APPL.3729/2022

SYNAPE SOLUTIONS PRIVATE LIMITED Petitioner

Through Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C S Anand, Mr. Sumit

Lalchandani & Mr. Tarun Chanana,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2,

DELHI & ANR.

..... Respondents

Through Mr.Sunil Agarwal, Sr. St. counsel

with Mr.Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.





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+ W.P.(C) 1380/2022 & CM APPL.4001/2022

SHALU AGRAWAL Petitioner

Through Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 59-2, DELHI & ORS.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

55

+ W.P.(C) 1381/2022 & CM APPL.4003/2022

SHALU AGRAWAL Petitioner

Through Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 59-2, DELHI & ORS.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

56

+ W.P.(C) 1624/2022 & CM APPL.4727/2022

STAR WIRE INDIA LIMITED

..... Petitioner

Through Mr. Arnav Kumar, Mr. Rajat Mittal &

Mr. Harsh Bhatia, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22 (2)

DELHI & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. Standing

Counsel with Ms.Mansie Jain, Adv.





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+ W.P.(C) 1650/2022 & CM APPL.4777/2022

M/S PERFECT POLYCHEM PRIVATE LIMITED Petitioner
Through Mr. Arzoo Raj and Mr. Ankur Das,
Advs.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent
Through Mr. Sunil Kumar Agarwal, Sr
Standing Counsel.

58

+ W.P.(C) 1756/2022 & CM APPL.5066/2022

ONE HEIGHT COLONIZERS PRIVATE LIMITED Petitioner
Through Mr. Ved Jain and Ms. Richa Mishra,
Advs.

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents

Through Mr.Raj Kumar Yadav, Adv. for UOI.
Mr.Sunil Kumar Agarwal, Sr.
Standing Counsel with Mr.Tushar
Gupta, Jr. Standing & Mr.Samarth

Chaudhari, Adv.

59

+ W.P.(C) 1759/2022

STAR WIRE INDIA LIMITED

..... Petitioner

Through Mr. Arnav Kumar and Mr. Harssh

Bhatia, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents

Through Mr. Ruchir Bhatia, Sr. Standing Counsel with Ms. Mansie Jain, Adv.





60		
+	W.P.(C) 1761/2022 & CM A	PPL.5073/2022
	BTM EXPORTS LIMITED	Petitioner
	Through	Mr.Salil Kapoor, Ms.Ananya Kapoor Mr.Sumit Lalchandani & Mr.Tarur Chanana, Advs.
	versus	
	INCOME TAX OFFICER, CI	RCLE 4(2) DELHI AND ANR
	,	Respondents
	Through	1
61		
+	W.P.(C) 1886/2022 & CM A	
	BTM EXPORTS LIMITED	Petitioner
	Through	Mr.Salil Kapoor, Ms.Ananya Kapoor Mr.Sumit Lalchandani, Mr.Tarur Chanana, Advs.
	versus	
	INCOME TAX OFFICER, CI	RCLE 4(2) DELHI AND ANR
		Respondents
	Through	Mr.Kunal Sharma, Sr. Standing Counsel with Ms.Zehra Khan, Jr Standing Counsel for Revenue.
62		8
+	W.P.(C) 1937/2022 & CM A	PPL.5566/2022
	KESAR DASS ARORA	Petitioner
	Through	Mr. Nagesh Behl with Mr. Ambrish Dhawan, Advocates.
	versus	
	ITO WARD 62(1) DELHI & A	ANR Respondents
	Through	-
		2

63 + W.P.(C) 2006/2022 & CM APPL.5758/2022, CM APPL. 13914/2022 PRATYUSH HANDA Petitioner





Through

Dr.Rakesh Gupta, Mr.Somil Agarwal, Mr.RK Bhardwaj & Mr.Anshul Mittal

versus

INCOME TAX OFFICER WARD 54(1), DELHI & ANR.

..... Respondents

Through

Mr.Zoheb Hossain, Sr. Standing Counsel with Mr.Vipul Agarwal & Mr.Parth Semwal, Jr. Standing

Counsels.

64

+ W.P.(C) 2007/2022

AJAY GUPTA

..... Petitioner

Through Mr. Sushil K Tekriwal, Adv.

versus

INCOME TAX OFFICER

..... Respondent

Through

Mr. Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain, Adv for Revenue.

65

+ W.P.(C) 2012/2022, CM APPL. 12873/2022

NIRAJ AGARWAL

..... Petitioner

Through

Mr. Sushil K Tekriwal, Adv.

versus

INCOME TAX OFFICER

..... Respondent

Through

Mr. Zoheb Hossain, Sr. Standing

Counsel with Mr. Vipul Agarwal & Mr. Parth Semwal, Jr. Standing

Counsels.





+	W.P.(C) 2016/2022 & CM AF	PPL.5765/2022
	MEENA CHAWLA	Petitioner
	Through	Mr.Deepak Singh Thakur, Mr.Ankit Kashyap & Mr.Shubham Bhardwaj, Advs.
	versus	
	INCOME TAX OFFICER WA	RD 61(1), DELHI & ANR.
		Respondents
	Through	Mr. Kunal Sharma, Sr. Standing
	_	Counsel with Ms. Zehra Khan, Jr.
		Standing Counsel & Mr. Shubhendu
		Bhattacharyya, Adv.

67 + W.P.(C) 2087/2022 & CM APPL.5992/2022

JASWANT RAI GROVER Petitioner

Through Mr. Paras Chaudhry & Mr. Dhananjay

Grover, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr. Ruchir Bhatia, Sr. Standing

Counsel.

68

66

+ W.P.(C) 2137/2022 & CM APPL.6149/2022, CM APPL. 13913/2022

PRATYUSH HANDA Petitioner

Through Dr.Rakesh Gupta, Mr.Somil Agarwal,

Mr.R.K. Bhardwaj & Mr.Anshul

Mittal, Advs.

versus

INCOME TAX OFFICER WARD 54(1) DELHI & ANR.

..... Respondents





Through

Mr. Puneet Rai, Sr. Standing Counsel. Mr. Zoheb Hossain, Sr. Standing counsel with Mr. Vipul Agrawal and Mr. Parth Senwal, Advocates.

69

+ W.P.(C) 2238/2022 & CM APPL.6435/2022

ASHOK KUMAR SHARMA HUF

..... Petitioner

Through

Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 59(2) & ORS. Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel for Revenue with Mr.Shailendra Singh, Jr Standing

Counsel & Mr.Udit Sharma, Adv.

Mr. Avnish Singh, SCGC for R-

2/UOI.

70

+ W.P.(C) 2241/2022 & CM APPL.6440/2022 SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED

..... Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 23(1) & ORS. Respondents

Through Mr.Sunil Kumar Agarwal,

Standing Counsel for Revenue with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari,

Adv.

Mr. Vikrant N Goyal & Mr. Jaswant

Rai Aggarwal Advs, for UOI.

71

+ W.P.(C) 2265/2022 & CM APPL.6519/2022

URBAN PUNJAB Petitioner

Through Ms.Mitika Choudhary, Adv.

versus



ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL



	CIRCLE-17 & ORS.	Respondents
	Through	•
		Ms.Kalpana Jha, Adv. for R-2.
72		
+	W.P.(C) 2286/2022 & CM A MAHENDER KUMAR KAS	
	Through	
	INCOME TAX OFFICER WA	ARD 67(1), & ORS Respondents
	Through	_
73	III D (C) 2200/2022 0 CM A	DDI (592/2022
+	W.P.(C) 2290/2022 & CM A	
	· ·	TE LIMITED Petitioner Ms.Mitika Choudhary, Adv.
	Versus	NED OF INCOME TAY CIDCLE 22
	(2), & ORS.	NER OF INCOME TAX, CIRCLE 22 Respondents
	Through	Counsel. Mr. Prakash Kumar, Central Govt.
		Senior Counsel for R-2.
74		
+	W.P.(C) 2339/2022	
	SWIFT REALTECH PRIVAT	
	Through	Mr.Ajay Wadhwa, Ms. Snehil Jha &





Ms. Vanshika Taneja, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI & ANR.

..... Respondents

Through Mr.Puneet Rai, Sr. Standing Counsel

with Ms.Adeeba Mujahid, Jr.

Standing Counsel.

75

+ W.P.(C) 2357/2022 & CM APPL.6789/2022

PUNEET GHAI Petitioner

Through Mr.Salil Kapoor, Mr.Sumit

Lalchandani & Ms.Ananya Kapoor,

Advs.

versus

INCOME TAX OFFICER, WARD 59-3, DELHI & ANR.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailendra Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.

76

+ W.P.(C) 2378/2022 & CM APPL.6834/2022

GAUTAM CHAND JAIN Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 58 (1)

& ORS. Respondents

Through Mr.Ajit Sharma, Sr. Standing Counsel

with Mr.Luqman Hasan, Adv.

77

+ W.P.(C) 2441/2022 & CM APPL.7047/2022

M/S SAGAR POLYCHEM PVT. LTD. Petitioner

Through Mr. Arzoo Raj and Mr. Ankur Das,

Advs.





versus

OFFICE OF THE INCOME TAX OFFICER Respondent
Through Mr.Ruchir Bhatia, Sr. Standing
Counsel with Ms.Mansie Jain, Adv.

78

+ W.P.(C) 2442/2022 & CM APPL.7049/2022

M/S SAGAR POLYCHEM PRIVATE LIMITED Petitioner
Through Mr. Arzoo Raj and Mr. Ankur Das,
Advs.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent
Through Mr.Ruchir Bhatia, Sr. Standing
Counsel with Ms.Mansie Jain, Adv.

79

+ W.P.(C) 2452/2022 & CM APPL.7066/2022

MR. VIJAY KUMAR GOEL Petitioner
Through Mr. Arzoo Raj and Mr. Ankur Das,
Advs.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent
Through Mr.Abhishek Maratha, Sr. Standing
Counsel.

80

+ W.P.(C) 2516/2022 & CM APPL.7200/2022, CM APPL.12637/2022

GAGAN CHADHA Petitioner

Through Mr. Satyalipsu Ray, Mr. Nitin Gulati & Ms. Shilpa Kulkarni, Advs.

versus

INCOME TAX OFFICER WARD 54(1) DELHI & ANR.

..... Respondents

Through Mr.Zoheb Hossain, Sr. Standing Counsel with Mr.Vipul Agarwal &





Mr.Parth Senwal, Jr. Standing Counsel.

81

W.P.(C) 2523/2022 +

> SECOM SERVICES INDIA PVT. LTD. Petitioner

> > Through Mr. Abdhesh Chaudhary & Mr. Akshat

> > > Gupta, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Virender Pratap Singh Charak, Ms.Shubhra Parashar, Mr.Pushpender Mr.Kapil Singh Charak, Gaur, Mr. Vaishnav Kirti Singh, Mr.Shubham Ahuja, Mr.Sanjay Singh Chauhan, Mr.Ram Pal Singh Tomar, Mr.Gyanwardhan Singh, Mr.Inderdeep Singh, Mr.Vivek

Nagar, Advs.

Mr.Sunil Kumar Agarwal, Sr. St. counsel with Mr. Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

82

W.P.(C) 2570/2022 & CM APPL.7345/2022 +

EVOLVE BRANDS PRIVATE LIMITED Petitioner

> Mr.Piyush Kaushik, Adv. Through

versus

PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-1 & ANR.

..... Respondents

Standing Through Mr.Kunal Sharma, Sr.

> Counsel with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.





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+ W.P.(C) 2588/2022 & CM APPL.7378/2022

AJAY JAIN (HUF) Petitioner

Through Mr.Nishit Gandhi & Ms.Akshita

Bhandari, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX Respondent Through Mr.Ajit Sharma, Sr. Standing Counsel.

84

+ W.P.(C) 2669/2022 & CM No.7649/2022

T S AND SONS HUF Petitioner

Through Mr.Gaurav Jain, Ms.Akshita Goyal,

Mr.Shubham Gupta, Advs

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 43(1),

DELHI Respondent

Through Mr.Sunil Kumar Agarwal, Sr. St.

counsel with Mr.Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

85

+ W.P.(C) 2698/2022 & CM No.7707/2022

ABHINAV JINDAL HUF Petitioner

Through Kapil Goel and Sandeep Goel Adv

versus

INCOME TAX OFFICER WARD 54 (1) DELHI AND ORS.

..... Respondents

Through Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC

86

+ W.P.(C) 2705/2022 & CM APPL.7720/2022

M/S PERFECT POLYCHEM PRIVATE LIMITED Petitioner

Through Mr. Arzoo Raj and Mr. Ankur Das,

Advs.





versus

OFFICE OF THE INCOME TAX OFFICER Respondent

Through Mr.Sunil Kumar Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

87

+ W.P.(C) 2764/2022 & CM APPL.7927/2022

MS. MANJU KUMARI PREMSAGAR PRASAD Petitioner

Through Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailendra Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.

89

+ W.P.(C) 2835/2022 & CM APPL.8162/2022

ANKIT JAIN Petitioner

Through Mr.Anuj Aggarwal, Mr.Vikrant

Chawla, Ms.Ayushi Bansal &

Mr.Sanyam Suri, Advs.

versus

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR.

..... Respondents

Through Mr.Ajit Sharma, Sr. Standing

Counsel.

Ms.Archana Gaur, Advocate for UOI Through Ms.Mansi Gupta, Advocate

(proxy).





90

+ W.P.(C) 2853/2022 & CM APPL.8220/2022

SANJU AGARWAL Petitioner

Through Mr.P.Roychaudhuri, Adv.

versus

ITO, WARD 54 (1), DELHI & ANR. Respondents

Through Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC

91

+ W.P.(C) 2861/2022 & CM APPL.8267/2022

P.K. MARKETING COMPANY Petitioner

Through Ms. Manisha Agrawal Narain, CGSC

with Mr., Aditya Singh Deshwarl, Mr.Anuj Aggarwal, Mr.Vikrant Chawla, Ms.Ayushi Bansal &

Mr.Sanyam Suri, Advs.

versus

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr.SC. with

Mr. Shaliendra Singh and Mr. Udit

Sharma, Advocates.

Mr.Shailendra Singh, Advocate.

Ms.Manisha Agrawal Narain, CGSC with Mr. Aditya Singh Deshwal,

Advocate for respondent No.2.

92

+ W.P.(C) 2956/2022 & CM APPL.8579/2022

SAGARI LEATHERS PVT. LTD. Petitioner

Through Mr. Anjit Kumar, Sr. Advocate with

Mr.Sandeep Chilana, Ms.Yashodhara Burmon Roy & Ms.Shambhavi Singh,

Advs.

versus





PRINCIPAL COMMISSIONER OF INCOME TAX DELHI AND ANR. Respondents

Through Mr.Sunil Kumar Agarwal, Sr. Standing Counsel with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari, Adv.

95

+ W.P.(C) 3038/2022 & CM APPL.8822/2022

M/S SANT SANDESH MEDIA AND COMMUNICATION PVT. LTD. Petitioner

Through Mr.Rishab Singla & Mr. Pawan Shree Agrawal, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI AND ANR

..... Respondents

Through Mr.Sunil Kumar Agarwal, Sr. Standing Counsel with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari, Adv.

96

+ W.P.(C) 3070/2022 & CM APPL.8881/2022

CONCEPT INFRADEVELOPERS PVT LTD Petitioner
Through Mr.Rajeev Sharma & Mr.Aditya
Sharma, Advs.

versus

INCOME TAX DEPARTMENT, OFFICE OF THE INCOME TAX OFFICER WARD -6 (1), DELHI AND ANR. Respondents
Through Mr.Sanjay Kumar, Sr. Standing
Counsel with Ms.Easha Kadiyan, Jr.
Standing Counsel.

97

+ W.P.(C) 3074/2022 & CM APPL.8887/2022 ABHISHEK AGGARWAL

..... Petitioner





Through Mr.P Roychaudhuri, Adv.

versus

ITO WARD 54 (1), DELHI & ANR.

..... Respondents

Through Mr.Sanjay Kumar, Sr. Standing

Counsel with Ms.Easha Kadiyan, Jr.

Standing Counsel.

98

+ W.P.(C) 3080/2022 & CM APPL.8923/2022

DEEPAK AGGARWAL

..... Petitioner

Through Mr. P Roychaudhuri, Adv.

versus

ITO WARD 54(1), DELHI & ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. Standing Counsel with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shubhendu Bhattacharyya, Adv.

Dilactaol

99

+ W.P.(C) 3081/2022 & CM APPL.8927/2022

DEEPAK AGGARWAL

..... Petitioner

Through Mr.P Roychaudhuri, Adv.

versus

ITO WARD 54 1, DELHI & ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. Standing Counsel with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.

100

+ W.P.(C) 3290/2022 & CM APPL.9559/2022

RAJEEV KUMAR AGGARWAL

..... Petitioner

Through Mr.Sourav Vig & Mr.Tushar Gupta,

Advs.

versus





INCOME TAX OFFICER CIRCLE 58 (1) & ORS. Respondents

Through Mr.Abhishek Maratha, Sr. Standing

Counsel with Mr.Pratyaksh Gupta, Jr.

Standing Counsel.

Mr. Awadhesh Kumar Singh, Adv. for

R-2 & R-3.

101

+ W.P.(C) 3291/2022 & CM APPL.9561/2022

ALOK KUMAR AGGARWAL

..... Petitioner

Through Mr.Sourav Vig & Mr.Tushar Gupta,

Advs.

versus

INCOME TAX OFFICER CIRCLE 58 (1) & ORS. Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailender Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv

Mr. Awadhesh Kumar Singh, Adv. for

R-2 & R-3.

106

+ W.P.(C) 3438/2022 & CM APPL.10035/2022

STRATAGEM PORTFOLIO (P) LTD

..... Petitioner

Through Mr.Gautam Jain & Mr.Piyush Kumar

Kamal, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2)

DELHI & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. Standing

Counsel with Ms.Mansie Jain, Adv.

107

+ W.P.(C) 3503/2022 & CM APPL. 10328/2022

BHOLENATH FOODS LIMITED

.....Petitioner

Through Mr Rishabh Jain, Adv.





versus

DY. COMMISSIONER OF INCOME TAX, CIRCLE-4(2)

NEW DELHIRespondent

Through Mr. Kunal Sharma, Sr Standing

counsel with Mr Zehra Khan and Mr Shubhendu Bhattacharyya, Advs.

108

+ W.P.(C) 3525/2022

UMESH KUMAR GUPTA AS LEGAL HEIR OF DECEASED SAROJ BALA GUPTAPetitione

ALA GUPTAPetitioner
Through Mr Digvijay Rai, Adv. for Mr Sushil

Tekriwal, Adv.

Versus

INCOME TAX OFFICERRespondent

Through Mr Ajit Sharma, Sr Standing Counsel.

109

+ W.P.(C) 3573/2022 & CM APPL.10551/2022

ARUN KUMAR SODHANI Petitioner

Through Dr. Rakesh Gupta, Advocate with

Mr. Somil and Mr. Anshul Mittal,

Advocates.

versus

INCOME TAX OFFICER WARD 52(1) DELHI & ANR.

..... Respondents

Through Mr. Kunal Sharma, Advocate with

Mr. Zehra Khan and Mr. Shubhendu

Bhattacharyya, Advocates.

110

+ W.P.(C) 3588/2022 & CM APPL.10571/2022

KVS TRADERS Petitioner

Through Mr. Venketesh Chaurasia, Advocate





with Ms. Rano Jain, Advocate.

versus

ACIT, CIR 49(1), DELHI & ANR.

..... Respondents

Through

Ms. Vibhooti Malhotra, Advocate with Mr. Shailendra Singh and Mr.

Udit Sharma, Advocates.

111

+ W.P.(C) 3595/2022

UMESH KUMAR GUPTA

..... Petitioner

Through

Mr. Sushil K. Tekriwal, Advocate

with Dr. Mamta Tekriwal, Advocate.

versus

INCOME TAX OFFICER

..... Respondent

Through Mr. Ajit Sharma, Advocate.

112

+ W.P.(C) 3628/2022 & CM APPL. 10749/2022

SANDEEP JAIN

..... Petitioner

Through

Mr. Arnav Kumar, Mr. Rajat Mittal

and Mr. Suprateek Neogi, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME

TAX CIRCLE 22 (2), DELHI & ANR.

..... Respondents

Through

Mr. Sunil Kumar Agarwal, Sr. SC

with Mr. Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

113

+ W.P.(C) 3630/2022 & CM APPLs. 10759/2022

SANDEEP JAIN

..... Petitioner

Through

Mr. Arnav Kumar, Mr. Rajat Mittal

and Mr. Suprateek Neogi, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME





TAX CIRCLE 22 2 DELHI & ANR. Respondents Mr. Sunil Kumar Agarwal, Sr. SC Through with Mr. Tushar Gupta, Mr.Samarth Chaudhari, Advs. 114 W.P.(C) 3692/2022 & CM APPL.10960/2022 + MANSI AGGARWAL Petitioners Mr. Abhishek Garg, Advocate with Through Mr. Aayush Kuchhal, Mr. Yash Gaiha. Advocates versus INCOME TAX OFFICER WARD 62(1) & ANR. Respondents Mr. Sanjay Kumar & Ms. Easha Through Kadiyan, Advocates. 115 W.P.(C) 3699/2022 & CM APPL.10974/2022 + RAKESH KUMAR AGGARWAL Petitioner Through P. Roychaudhuri, Advocate versus

ACIT, CIRCLE - 59(1), DELHI & ANR. Respondents Through Mr. Ajit Sharma, Sr. SC.

116

W.P.(C) 3708/2022 & CM APPL.11015/2022 +

PARAG GUPTA (SINCE DECEASED), THROUGH HIS LEGAL REPRESENTATIVES - SH. PREM CHAND GUPTA Petitioner

> Mr. Abhishek Garg, Advocate with Through Mr. Aayush Kuchhal, Mr. Yash Gaiha, Advocates

versus

INCOME TAX OFFICER WARD 62(1) & ANR. Respondents

> Mr. Kunal Sharma, Advocate Through Mr. Himanshu Pathak, Sr. Panel Counsel for R-2.





117 +	W.P.(C) 3758/2022 & CM APPL.11187/2022 SHIV KUMAR GOEL Petitioner		
	SIII V KUMAK C		Mr. T.M. Shivakumar, Adv.
		versus	
	ASSISTANT CO DELHI & ANR.	MMISSION	ER OF INCOME TAX CIRCLE 22(2) Respondents
		Through	-
118	W.D. (C) 255 4/20	22 0 CM A	DDL 11017/2002
+	W.P.(C) 3774/20 PREM CHAND (PPL.11216/2022 Petitioner
		Through	
		versus	
	ASSISTANT CO DELHI & ANR.	MMISSION	ER OF INCOME TAX CIRCLE 58(1) Respondents
	DELIII & AIVK.	Through	Mr. Abhishek Maratha, Sr. SC with Mr. Pratyaksh Gupta, Jr. SC.
119			
+	W.P.(C) 3780/20 SHIV KUMAR C		PPL.11228/2022 Petitioner
	SIII V KOMAK C		Mr. T.M. Shivakumar, Adv.
		versus	
	ASSISTANT CO DELHI & ANR.	ER OF INCOME TAX CIRCLE 22(2) Respondents	
		Through	Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.
120			
+	W.P.(C) 3804/20 SHANTI LAL PO		PPL.11281/2022 Petitioner





Through Mr. Nitin Gulati, Adv.

versus

ASSISTANT COMMISIONER OF INCOME TAX CIRCLE 59(1), DELHI & ANR. Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr. Shailendra Singh, Jr. SC and

Mr. Udit Sharma, Adv.

121

+ W.P.(C) 3808/2022 & CM APPL.11288/2022

SHIV KUMAR GOEL

..... Petitioner

Through Mr. T.M. Shivakumar, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents

Through Mr. Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain, Adv for Revenue.

122

+ W.P.(C) 3817/2022 & CM APPL.11311/2022

INDRA PORWAL

..... Petitioner

Through Mr. Nitin Gulati, Adv.

versus

ASSISTANT COMMISIONER OF INCOME TAX CIRCLE 59(1),

DELHI & ANR.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr. Shailendra Singh, Jr. SC and

Mr. Udit Sharma, Adv.

123

+ W.P.(C) 3831/2022 & CM APPL.11371/2022

DAVINDER BAJAJ

..... Petitioner

Through Mr. Ved Kumar Jain and Mr. Richa

Mishra, Advs.





versus

	ASSISTANT COMMISSIONER OF INCOME TAX CIRCI DELHI & ORS Resp		ER OF INCOME TAX CIRCLE 67-1, Respondents		
		Through	Mr. Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC. Ms. Archana Gaur, Adv. for UOI.		
124 +	W.P.(C) 3876/2022 & CM APPL.11537/2022 DEEPAK CHOUDHARY Petitioner				
			Mr. Nitin Gulati, Advocate		
		versus			
	ASSISTANT CO TAX CIRCLE 60		& ANR Respondents		
125 +	W.P.(C) 3942/2022 with CM APPL. 11747/2022 UMA GOEL		APPL. 11747/2022 Petitioner		
	OMA GOEL	Through versus	Mr. T.M. Shivakumar, Adv.		
	ASSISTANT CO. CIRCLE 22(2), D		ER OF INCOME TAX R Respondents Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.		
126 +	W.P.(C) 3951/20	P.(C) 3951/2022 with CM APPL. 11773/2022			
	UMA GOEL	Through	Petitioner Mr. T.M. Shivkumar, Adv.		





versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents

Through Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

127

+ **W.P.**(C) 4045/2022

ANIL KUMAR Petitioner

Through Mr. Dinesh Mohan Sinha, Advocate.

versus

INCOME TAX OFFICER AND ANR. Respondents
Through Mr. Ajit Sharma, Advocate

128

+ W.P.(C) 4174/2022

MEGHA JAIN Petitioner

Through Mr. Dinesh Mohan Sinha, Advocate.

versus

INCOME TAX OFFICER & ANR.

..... Respondents

Through Mr. Ajit Sharma, Advocate.

129

+ W.P.(C) 4177/2022, C.M.APPLs.12521-22/2022

SHYAMPREM ESTATE PRIVATE LIMITED (FORMERLY KNOWN AS SPIL FINANCIAL SERVICES PVT. LTD.)

..... Petitioner

Through Mr. Nitin Gulati, Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME

TAX CIRCLE 22(2), DELHI & ANR. Respondents

Through Mr. Puneet Rai, Sr. SC with





Ms. Adeeba Mujahid, Jr. SC. Ms. Archana Gaur, Adv. for UOI.

130

+ W.P.(C) 4187/2022 & CM APPL. 12540/2022

SHANKER LAL SINGHANIA

..... Petitioner

Through

Mr. Kapil Goel and Mr. Sandeep

Goel, Advocates.

versus

ASSISTANT COMMISSIONER OF

INCOME TAX CIRCLE 59 (1) DELHI AND ORS Respondents

Through Mr. Ajit Sharma, Advocate

131

+ W.P.(C) 4266/2022

N M INDUSTRIES LIMITED

..... Petitioner

Through

Mr. Salil Kapoor, Mr. C. S. Anand,

Mr.Sanat Kapoor and Ms.Ananya

Kapoor, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX,

CENTRAL CIRCLE 5, DELHI & ANR.

..... Respondents

Through Mr. Ruchir Bhatia, Advocate.

132

+ W.P.(C) 4268/2022 & CM APPLs. 12686-12687/2022

N M INDUSTIES LIMITED

..... Petitioner

Through Mr. Salil Kapoor, Advocate with

Ms. Ananya Kapoor, Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX,

CENTRAL CIRCLE 5, DELHI & ANR.

..... Respondents

Through Mr. Ruchir Bhatia, Advocate.





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+ W.P.(C) 4348/2022 & CM APPLs.12995-96/2022

M/S PCG FINVEST LIMITED- FORMERLY KNOWN AS SUBHRA FINVEST INDIA LIMITED Petitioner

Through Mr. Ved Jain, Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22-2, DELHI & ORS. Respondents

Through Mr. Puneet Rai, Advocate for

Revenue.

Mr. Rajkumar Yadav with

Mr. Animesh Kumar, Advs. for UOI.

134

+ W.P.(C) 4408/2022 & CM APPLs.13142-43/2022

BRIJ BHUSHAN GUPTA

..... Petitioner

Through Mr. Salil Kapoor, Mr. C. S. Anand,

Mr.Sanat Kapoor and Ms.Ananya

Kapoor, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1, DELHI & ANR. Respondents

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr. Shailendera Singh

and Mr. Udit Sharma, Advs.

135

+ W.P.(C) 4459/2022 & CM APPLs.13299-13300/2022

BRIJ BHUSHAN GUPTA

..... Petitioner

Through Mr. Salil Kapoor, Mr. C. S. Anand,

Mr.Sanat Kapoor and Ms.Ananya

Kapoor, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1, DELHI & ANR. Respondents





Through Ms. Vibhooti Malhotra, Sr. Standing Counsel with Mr. Shailendera Singh and Mr. Udit Sharma, Advs.

136

+ W.P.(C) 4507/2022 & CM APPLs.13487-88/2022

PAWAN CHAUDHARY

..... Petitioner

Through

Mr. Venketesh Chaurasia and Ms.

Rano Jain, Advs.

versus

ITO, WARD 35(5), DELHI & ANR.

..... Respondents

Through

Mr. Sanjay Kumar with

Ms. Easha Kadian, Advocates.

137

+ W.P.(C) 4511/2022 & CM APPLs.13496-97/2022

CLUSTER OVERSEAS PRIVATE LIMITED Petitioner

Through Mr. Mudit Bansal, Mr. Ramesh Kumar

1 17

Jain, Mr. Amresh Singh, Advocates.

versus

INCOME TAX OFFICER WARD 6(1) DELHI

..... Respondent

Through Mr.

Mr. Sanjay Kumar with

Ms. Easha Kadian, Advocates.

138

+ W.P.(C) 4260/2022 & CM APPL. 12668/2022

VEEKAY GENERAL INDUSTRIES

..... Petitioner

Through Mr. Piyush Kaushik, Advocate.

Versus

PRINCIPAL COMMISSIONER OF INCOME TAX -20, NEW

DELHI & ANR.

..... Respondents

Through Mr. Abhishek Maratha, Advocate.





139				
+			os.14047-14048/2022	
	LOTUS HERBAI			
		Through	Mr.Rohit Jain with Mr.Aniket D.Agrawal, Advocates.	
		versus	D.Agrawar, Advocates.	
		A D Magion		
	ASSISTANT CO.	ER OF INCOME TAX & ANR.		
		Through	Respondents Mr.Zoheb Hossain, senior standing	
		Tinougn	counsel with Mr.Parth Senwal, Advocate.	
			Advocate.	
140				
+	W.P.(C) 4695/2 14063/2022	2022, CM	APPL. 14053/2022, CM APPL.	
	BRIJ BHUSHAN GUPTA		Petitioner	
		Through	Mr. Sanat Kapoor, Advocate.	
		versus		
	ASSISTANT CO	ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1,		
	DELHI & ANR.		Respondents	
		Through	Ms. Vibhooti Malhotra, Advocate.	
141				
+ W.P.(C) 4697/2022, CM APPL. 14061/2022				
	MOHIT BAJAJ		Petitioner	
		Through	Mr. Abhinav Goyal, Advocate.	
		versus		
	UNION OF INDI	A AND ORS	S Respondents	

Through Mr. Mohit Sharma, Sr. Panel counsel Mohd. Fuzail Khan with and

Mr.Ashutosh Srivastava, Advocates

for UOI

Mr. Abhishek Maratha, Advocate.





142

+ W.P.(C) 4737/2022, CM APPL. 14170/2022, CM APPL. 14180/2022

KARAN VIR SINGH Petitioner

Through Mr. Dhruv Agrawal, Sr. Advocate

with Mr. Nishit Agrawal and Mr. Harsh Mishra, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through Mr. Ajit Sharma, Advocate.

143

+ W.P.(C) 4567/2022 & C.M.Nos.13706-13707/2022

BHUSHAN LAL PANDITA Petitioner

Through Mr.Gaurav Jain, Advocate.

versus

INCOME TAX OFFICER WARD 67(1) NEW DELHI

..... Respondent

Through Mr.Sunil Kumar Agarwal, standing

counsel

144

+ W.P.(C) 4584/2022 & C.M.Nos.13747/2022, 13824/2022

LALA SHER SINGH MEMORIAL JEEVAN VIGYAN TRUST SOCIETY Petitioner

Through Mr. Mudit Bansal, Mr. Ramesh Kumar

Jain, Mr. Amresh Singh, Advocates

versus

THE DCIT CIRCLE EXEMPT 1 (1) DELHI Respondent

Through Mr. Abhishek Maratha, standing

counsel.





(93 of 2022 list)

+ W.P.(C) 7900/2021 & CM APPL.24560/2022

REKHA GUPTA Petitioner

Through: Mr.S.K.Mukhi, Advocate

versus

THE INCOME TAX OFFICER & ORS. Respondents
Through

CORAM HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

% ORDER 24.03.2022

By way of the present batch of petitions, this Court has been called upon to decide the validity of E-notices issued under Section 148 of the Income Tax Act, 1961 (hereinafter referred to as 'the Act'). The Petitioners have classified the matters in the following categories:

- 1. **Category A**: is in respect of writ petitions where Notice is dated 31st March, 2021 or before but digitally signed on or after 1st April, 2021, however sent and received on or after 1st April, 2021.
- 2. **Category B**: is in respect of writ petitions where Notice is dated 31st March, 2021 or before, digitally not signed, however sent and received on or after 1st April, 2021.
- 3. Category C: is in respect of writ petitions where Notice is dated 31st March, 2021 or before, digitally signed on or before 31st March, 2021, however sent and received on or after 1st April, 2021.





- 4. **Category D**: is in respect of writ petitions where Notice is dated 31st March, 2021 or before, digitally signed on or before 31st March, 2021, no service either by e-mail or by post or any other mode and assessee came to know later on through Portal or receipt of subsequent notice under Section 142(1).
- 5. **Category E**: is in respect of writ petitions where Notice is dated 31st March, 2021 or before, manually signed, no service by e-mail but dispatched through speed post on or after 1st April, 2021.

It is pertinent to mention that the Allahabad High Court in *Daujee*Abhushan Bhandar Pvt. Ltd. vs. Union of India and 2 Others, Writ Tax

No.78/2022 has held as under:-

" xxx xxx xxx

- 29.Section 13(1) of the Act, 2000 provides that unless otherwise agreed, the dispatch of an electronic record occurs when it enters into computer resources outside the control of the originator. Thus, the point of time when a digitally signed notice in the form of electronic record is entered in computer resources outside the control of the originator i.e. the assessing authority that shall the date and time of issuance of notice under section 148 read with Section 149 of the Act, 1961.
- 30. In view of the discussion made above, we hold that mere digitally signing the notice is not the issuance of notice. Since the impugned notice under Section 148 of the Act, 1961 was issued to the petitioner on 06.04.2021 though e-mail, therefore, we hold that the impugned notice under section 148 of the Act, 1961 is time barred. Consequently, the impugned notice is quashed.

Keeping in view the aforesaid judgment, this Court is of the view that the present batch of matters requires detailed examination.





As the deadline for passing the assessment order in most of the cases is 31st March, 2022, this Court is of the view that it would not be possible to pass a judgment prior thereto. Accordingly, proceedings pursuant to the impugned reassessment notices are stayed till further orders.

List on 11th April, 2022.

MANMOHAN, J

DINESH KUMAR SHARMA, J

MARCH 24, 2022